

Name of the corporate debtor: Rajahmundry Godavari Bridge Limited

Date of commencement of CIRP: 27 February 2020

Annexue 7

List of creditors as on: 22-December-2021

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Chief Engineer (R&B) State Highways & Managing Director, APRDC	Andhra Pradesh Road Development Corporation	Not mentioned	17-Mar-20	81,491,585	59,813,967	a) Repair works b) Concession fee and damages c) Independent Engineer's fees d) Towards Negative change of scope and punch list items	-	-	No	-	-	21,677,618	-	NA
2	APEPCL, AP TANSKO	Andhra Pradesh Electricity Dep	PAN - AAACE9876B	17-Jun-20	133,433	133,433	Electricity	-	-	No	-	-	-	-	NA
3	Eastern Power, Rural, APEPDCL	Andhra Pradesh	PAN - AAACE9876B	20-Jun-20	17,581	17,581	Electricity	-	-	No	-	-	-	-	NA
4	Eastern Power, Town, APEPDCL	Andhra Pradesh	PAN - AAACE9876B	25-Jul-20	152,088	152,088	Electricity	-	-	No	-	-	-	-	NA
5	Deputy Commissioner of Central Tax, Rajmahendravaram	Andhra Pradesh, Central GST division	Not mentioned	25-Feb-21	251,282	-	GST amount claimed	-	-	No	-	-	251,282	-	NA
6	Deputy Commissioner Division IX, CGST & C.x (Service Tax)	Service Tax Department	Not mentioned	15-Jun-21	35,215	-	Service Tax Claimed	-	-	No	-	-	35,215	-	NA
7	Office of the Assistant Commissioner of GST, Division IX	Mumbai Central GST Commissionerate	Not mentioned	01-Oct-21	15,478	15,478	Service Tax penalty Claimed	-	-	No	-	-	-	-	NA
					82,096,662	60,132,547							21,964,115	-	